

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 609
99/241-242/ND/2023

IN THE MATTER OF:

Ms. Puja Khaneja and Ors.

...APPLICANT

Vs.

M/s. Om Innovation Call Services Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 23.11.2023
(Virtual Hearing)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Tishampati Sen, Ms. Riddhi Sancheti, Mr. Anurag Anand, Mr. Himanshu Kaushal and Mr. Mukul Kulhari, Advs.

For the Respondent

:Mr. Saurav Agrawal and Ms. Anshika Pandey, Advs. for R2., Ms. Aakriti Dawar, Adv. for R3, Mr. Yash Ahluwalia adv for Respondent 4,5 and 6

ORDER

Ld. Counsel for the Petitioner and Ld. Counsel for the Respondent are present. With the consent of Ld. Counsels for both the parties, list the matter along with IAs on **04.01.2024**. Direction issued by order dated 27.09.2023 would be continued for the payment in month of December, 2023 and January, 2024.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)